

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

PRINCIPAL BENCH

COMPANY APPEAL (AT) No.175/2017

In the matter of:

Axis Nirman and Industries Ltd & Anr Appellant

Vs

Hotel Birsa Pvt Ltd & Ors Respondent

Present:

Mr CS Chauhan, Mr. Jishnu Chowdhury, Advocates for Appellant.

Mr. Shakil Ahmed, Advocate for intervenor.

Mr. Arijit Mazumdar, Mr. Abhijeet Sinha, Mr Aditya Shukla, Mr Shambo Nandy, Advocates for R2.

ORDER
(Virtual Mode)

18.02.2021- Applicant counsel, Mr. Shakeel Ahmed pointed out that he had filed an IA No.2093/2019 for impleadment of applicant as intervenor.

Parties are directed to file reply of this application within a week.

The matter is fixed for hearing and for consideration of IA No.2093/2019 on **4th March, 2021**.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Kanthi Narahari)
Member (Technical)

Bm/kam